

**GOVERNMENT OF INDIA  
LAW AND JUSTICE  
LOK SABHA**

UNSTARRED QUESTION NO:450  
ANSWERED ON:25.02.2016  
Mediation Centres  
Sahu Shri Lakhan Lal

**Will the Minister of LAW AND JUSTICE be pleased to state:**

- (a) the number of Mediation Centres and Alternative Disputes Resolution (ADR) centres set up in the country along with the objectives thereof, State/UT-wise;
- (b) the details of funds allocated and spent thereon during each of the last three years and the current year, State/UT-wise;
- (c) the number of cases disposed of by these centres during the said period, State/UT-wise including Chhattisgarh; and
- (d) the number of such centres which are approved and yet to be set up in the country, State/UT-wise along with the timeframe set for the purpose?

**Answer**

ANSWER  
MINISTER OF LAW AND JUSTICE  
(SHRI D.V. SADANANDA GOWDA)

- (a) to (d) The information is being collected and shall be laid on the Table of the House,.